## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## RAJYA SABHA UNSTARRED QUESTION NO. 2143 TO BE ANSWERED ON 07.08.2025

## **Depletion of forest cover in various States**

2143. SHRI A. D. SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government is aware of the continuous depletion of forest cover in various States, as repoted in recent assessments:
- (b) if so, the key reasons identified for such depletion;
- (c) whether specific measures are being undertaken to arrest forest loss, restore degraded forest areas and enhance afforestation efforts under national or State-level programs; and
- (d) if so, the details thereof and the timeline for effective implementation and monitoring of these measures?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a)to(d) Forest Survey of India (FSI), Dehradun, an organization under the Ministry of Environment, Forest and Climate Change, carries out the assessment of forest and tree cover of the country biennially and the findings are published in the India State of Forest Report (ISFR). The forest cover assessment is a wall-to-wall mapping exercise based on remote sensing supported by intensive ground verification and field data from the National Forest Inventory.

As per ISFR 2023, there has been a net increase of 16,630.25 square kilometer in forest cover during last ten years in the country between ISFR 2013 and ISFR 2023. Hence, the forest cover of the country is not only maintained but has shown net increase over the last decade due to implementation of various policies and programs including conservation efforts made by the respective States/UTs.

The protection, conservation and management of forest is primarily the responsibility of the State Governments/Union Territory Administrations. There are legal frameworks for the protection and management of forest of the country which include, the Indian Forest Act, 1927; the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980; the Wildlife (Protection) Act, 1972 and the State Forest Acts and Rules. Further, the Ministry of Environment, Forest and Climate Change issues advisories to State Governments/UT Administrations to protect forest and trees. To

monitor changes in forest and tree cover, FSI carries out biennial assessment across the country using satellite data combined with ground truthing.

In addition, the Ministry provides technical and financial support to the States /UTs for protection, conservation and management of the forests in the country. This includes funds from the Cent ral Government under various schemes and programmes such as National Mission for a Green India (GIM), Forest Fire Prevention and Management Scheme (FPM), Nagar Van Yojana (NVY), Integrated Development of Wildlife Habitats, and Mangrove Initiative for Shoreline Habitats and Tangible Incomes (MISHTI). Afforestation is also carried out by the States/UTs under the Compensatory Afforestation Fund Management and Planning Authority (CAMPA). The funds provided under the various schemes support the efforts of States and Union Territories to enhance forest and tree cover through ecological restoration measures such as afforestation within and outside forest areas, forest landscape restoration, habitat improvement, soil and water conservation, protection activities, and other related interventions.

Further, a plantation campaign "एक पेड़ माँ के नाम #Plant4Mother" has been launched on the occasion of World Environment Day 2024 and in the current year also to undertake plantation activities across the country. This campaign follows the "Whole of Government" and "Whole of Society" approach with participation of all stakeholders for increasing the green cover in the country. The campaign has contributed large scale plantation aiding the enhancement of green cover in the country.

\*\*\*\*